

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 49 OF 2016**

**Dated: 09<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Neyveli Lignite Corporation Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Alok Shankar for R.1  
Mr. S. Vallinayagam for R.2  
Mr. P. V. Dinesh  
Mr. Rajendra Beniwal for R.3

**ORDER**

List the matter on **11.05.2017.** In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*